

[English]

Foreign Equity

1216. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to permit foreign equity upto 100 percent in trading companies predominantly engaged in exports;

(b) if so, whether industrial policy announced in last July had provided for foreign equity upto 51 percent only; and

(c) if so, the reasons for change in the policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) No Sir.

(b) and (c). Do not arise.

Abolition of Posts in Directorate General of Technical development

1217. SHRI RUPACHAND PAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Union government have any final decision to abolish hundred of

posts in the office of the Directorate Central of Technical Development (DGTD);

(b) if so, the reasons therefor; and

(c) the number of employees and officers likely to be affected as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). The Government's recent economic initiatives in the form of major industrial, fiscal and trade liberalisations have led to revised perceptions about the future role, functions and organisational structure of several Ministries/Departments/Organisations. Consequently, it may be necessary to restructure several of these including the Directorate General of Technical development (DGTD). Government have not taken any final decision in this regard. However, following reappraisal of the role and functions of the D.G.T.D., it has been decided to abolish 176 posts (Group 'A' to group 'D') in the D.G. T. D. Details of these posts are shown in the statement. Only 23 persons would be declared surplus. The Surplus Cell in the Department of Personnel and Training is expected to protect the interests or persons rendered surplus and make arrangements to redeploy them elsewhere.

STATEMENT**ENGINEERING DIVISION:**

<i>Sl.No.</i>	<i>Name of the post</i>	<i>scale of pay</i>	<i>No. of posts</i>
1	Industrial Adviser	Rs.4500-5700/-	2
2	Additional Industrial adviser	Rs.4100-5300/-	3
3	Development Officer	Rs.3000-4500/-	2
4	Assistant Development Officer	Rs.2200-4000/-	8

<i>Sl.No.</i>	<i>Name of the post</i>	<i>scale of pay</i>	<i>No. of posts</i>
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CHEMICAL DIVISION:

5	Industrial Adviser	Rs.4500-5700/-	1
6	Additional Industrial Adviser	Rs.4100-5300/-	2
7	Development Officer	Rs.3000-4500/-	3
8	Assistant Development Officer	Rs.2200-4000/-	11

MISCELLANEOUS POSTS:

9	Director	Rs.3700-5000/-	1
10	Deputy Director	Rs.3000-4500/-	1
11	Research Officer	Rs.2200-4000/-	1
12	Programmer	Rs.2200-4000/-	1
13	Section Officer	Rs.2000-3500/-	8
14	Private Secretary	Rs.2000-3500/-	3
15	Adviser(Information Systems	Rs.4500-5700/-	1
16	Joint director (systems)	Rs.3700-5000/-	1
17	Assistants	Rs.1640-2900/-	8
18	U.D.C	Rs.1200-2040/-	29
19	L.D.C	Rs. 950-1500/-	15
20	stenographer Gr.'C'	Rs.1640-2900/-	14
21	Stenographer Gr.'D'	Rs.1200-2040/-	16

EX-CADRE POSTS:

22	Junior Analyst	Rs.2000-3500/-	1
23	Programme assistant	Rs.1640-2900/-	3
24	Research Assistant(Work Study)	Rs.1640-2900/-	1

<i>Sl.No.</i>	<i>Name of the post</i>	<i>scale of pay</i>	<i>No. of posts</i>
25	Technical Field Officer	Rs. 1640-2900/-	16
26	Artist	Rs. 1640-2900/-	1
27	Statistical Assistant	Rs. 1400-2300/-	4
28	Junior Hindi Translator	Rs. 1400-2600/-	1
29	CPV(Checker/Puncher/Verifier)	Rs. 950-1500/-	2
GROUP 'D' POSTS:			
30	Daftry	Rs. 775-1025/-	7
31	Peon	Rs. 750-940/-	9
			179

Permission to Manufacture software

1218. SHRI BIJLOY KRISHNA HANDIQU: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to permit some major software manufacturer to duplicate their software in India for sale; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) There is a proposal to allow the software manufacturers to duplicate the imported software in the country with the permission of the owners, for sale in India.

(b) the main reasons for allowing the duplication within the country is substantial saving in foreign exchange and consequently the availability of the software at a consider-

ably reduced price within the country.

[Translation]

Construction of Roads in Uttar Pradesh and Bihar Under Jawahar Rozgar Yojana

1219. SHRI ARJUN SINGH YADAV:
SHRI RAM LAKHAN SINGH
YADAV:

Will the PRIME MINISTER be pleased to state the total length of the roads in kilometres constructed so far in Uttar Pradesh and Bihar under the Jawahar Rozgar Yojana and the expenditure incurred thereon separately?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): As per the reports received from the Government of Uttar Pradesh and Bihar, the roads constructed and expenditure incurred thereon under Jawahar Rozgar Yojana (JRY) from the year 1989-90 (i.e. the year of launching of JRY) is as under:-